Name of the corporate debtor: Grouse Promoters Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 27-11-2023												
SI.	Name of Details of clai		im received	Details of claim admitted				Amount of	Amount of any	Amount of	Amount of claim	Remarks, if
No.	creditor	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	% share in total	contingent claim	mutual dues, that	claim	under	any
				admitted		by guarantee	amount of claims		may be set off	rejected	verification	
							admitted					
1	Phoenix ARC Private Limited Trustee of Phoenix Trust FY16- 26	26-09-2023	1,39,28,38,063	1,39,28,38,063	Unsecured	1,39,28,38,063	56.10%	-	-	-	-	-
2	Phoenix ARC Private Limited Trustee of Phoenix Trust FY22- 16	26-09-2023	21,35,67,317	21,35,67,317	Unsecured	21,35,67,317	8.60%	-	-	-	-	Claim filed as secured creditor. On account of non-registration of charge with the ROC, classified as unsecured financial creditor.
	Total		1,60,64,05,380	1,60,64,05,380		1,60,64,05,380	64.70%		-	-	-	

Annexure 2 List of unsecured financial creditors Name of the corporate debtor: Grouse Promoters Private Limited: Date of commencement of liquidation: 12-09-2023: List of stakeholders as on: 27-11-2023